

(a) whether a decision has been taken about the new set up in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir.

(b) In view of (a) does not arise.

Infiltration Into J&K Border by Pakistan Mob

667. SHRI KARIA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistanis tried to infiltrate into India from the Jammu and Kashmir border in number of places during January and February, 1990;

(b) if so, whether these Pakistanis were trained by the Pakistan Government :

(c) the places from where these infiltrators sneaked into Indian territory:

(d) the number of Pakistani infiltrators arrested during the above period; and

(e) the steps taken to check the infiltration from Pakistan?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) to (c). On 5th Feb., 1990 some intruders from Pakistan crossed International Border in R.S. Pura area of Jammu and set ablaze grass stacks. After giving them due warning, the security forces opened fire causing some casualties. The crowd thereafter retreated to Pak territory. On 11th February, 1990 some persons from Pakistan twice tried unsuccessfully to cross the line of control in Uri Sector of Jammu & Kashmir. There is no information to indicate that these persons

were trained by the Pakistan Government

(d) Four infiltrators were apprehended by the BSF on the International Border in Jammu during the months of January & February, 1990.

(e) Necessary steps have been taken to check instances of infiltration and mob crossing to ensure the security of the borders.

Death of Mr. Khudian M.P.

668. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an inquiry, judicial or otherwise, has been conducted into the mysterious death of Mr. Khudian Member of Lok Sabha from Punjab; and

(b) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The Government of Punjab have constituted a commission of Inquiry, under Hon'ble Justice, Shri Harbans Singh Rai, Judge of the Punjab & Haryana High Court, on January 12, 1990, to inquire into the death of Shri Khudian, and the Commission is expected to submit its findings by April 11, 1990.

Migration from Punjab

669. SHRI KAMAL CHAUDHRY: SHRI JANARDAN TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons migrated from terrorists affected areas of Punjab till date district-wise;

(b) the Number of persons, out of them

migrated during 1st December, 1989 till date district-wise; and

(c) the details of relief granted to such migrants?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). According to information received from the Govt. of Punjab, 13194 persons are reported to have migrated from the terrorist affected areas of Punjab up to January 15, 1990. The number out of them who had migrated during 1st December, 1989 and 15th January 1990, as also district-wise break up of these persons is not readily available.

(c) In Haryana such migrant families have been issued with temporary ration cards for obtaining essential commodities at controlled rates and dependent children of these families are extended free educational facilities up to Degree level.

In Delhi, the Delhi Adm. is giving a monthly allowance to the families up to maximum of Rs. 1000/per family per month, free accommodation, subject to availability, with facilities of electricity and water, ration articles at controlled rates, through fair price shops, free medical facilities and assistance to the migrant children in the schools.

In Uttar Pradesh, the State Government have issued instructions to all District Magistrates to extend assistance to the migrants for their residences, employment and education for their children.

[*Translation*]

Advisory Committee of Mahanagar Telephone Nigam Limited

670. SHRI RAMASHRAY PRASAD

SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the composition of the advisory Committee of the Mahanagar Telephone Nigam Limited and its functions; and

(b) the extent to which the Board of Directors of Mahanagar Telephone Nigam Limited are assisted by the said Advisory Committee?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) There is no Advisory Committee for the Mahanagar Telephone Nigam Limited as a whole.

(b) Question does not arise in view of reply to part (a) above.

Conversion of Telephone Exchanges into Digital Electronic Exchanges

671. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the state-wise number of Telephone exchanges converted into Digital electronic exchanges during the seventh plan period; and

(b) the number of telephone exchanges proposed to be converted into Digital exchanges in each State during the Eighth plan period?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The list is given below at statement-I.

(b) The list is given below at statement-II.